

Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/2003 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Chakraborty,
Member, M.A.C.T.
Barpeta.

Dated Guwahati the 12th April 2019.

Sub: **Permission to leave the headquarters.**

Ref:- Your letter No., MACT(B)/395, dated Barpeta the 11th April, 2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave headquarters w.e.f. the evening of 20.04.2019 till the morning of 22.04.2019 and from the evening of 22.04.2019 till the morning of 24.04.2019, as prayed for. The District and Sessions Judge, Barpeta and in his absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/2004-1A, dated 12.04.19

Copy forwarded for information to:

1. The District and Sessions Judge, Barpeta .
- ✓ 2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)